

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. †1759

TO BE ANSWERED ON THE 8TH MARCH, 2016/PHALGUNA 18, 1937 (SAKA)

INCREASE IN COMPENSATION AMOUNT

†1759. SHRIMATI KRISHNA RAJ:
 SHRI JAGDAMBIKA PAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the minimum amount of compensation fixed by the Government for disaster hit farmers;

(b) whether any provision has been made for increasing the compensation amount in the next financial year for disaster affected States particularly Maharashtra and Uttar Pradesh and if so, the details thereof;

(c) the number of livestock lost due to natural calamities during the last three years, State and UT-wise;

(d) whether the owners of these livestock were compensated in any way for the loss of their livestock and if so, the details thereof; and

(e) whether the Government has taken any steps to educate and spread awareness about the steps to be taken by the people to reduce the loss of livestock in the event of natural calamities and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJJU)

(a) to (e) There are no norms for providing the compensation to farmers for loss of their crops and livestock due to natural calamity under the norms of SDRF.

However, assistance is provided to the affected farmers from State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) as per laid down procedure. The extant norms inter-alia provide for assistance to the farmers in the form of Agriculture input subsidy (where crop loss is 33% and above) for damage caused to all types agriculture/ horticulture crop areas due to the notified natural disasters only (i.e. cyclone, cloud burst, drought, earthquake, tsunami, flood, hailstorm, landslides, avalanche, fire, pest attack, cold waves/frost). These are Rs. 6,800/- per ha. for rainfed crops areas, Rs. 13,500/- per ha. for assured irrigated areas, subject to minimum assistance not less than Rs.1000 and restricted to sown areas, and Rs. 18,000/- per ha. for all type of perennial crops areas, subject to minimum assistance not less than Rs. 2000/- and restricted to sown areas., where crop loss is more than 33% and above. Similarly, in the case of loss of livestock, assistance is provided for milch animals @ Rs. 30000/ per buffalo / cow/ camel/ yak etc., Rs. 3000/ per sheep/ goats/ pig etc. for draught animal @ Rs. 25000/ per camel/ horse/ bullock etc. and Rs. 16000/ per calf/ donkey/ pony mule. Poultry @ Rs. 50/- per bird subject to a ceiling of assistance of Rs. 5000/ per beneficiary household.

Financial assistance under SDRF/ NDRF in the wake of natural disasters

is by way of relief and not for compensation of loss as suffered/ claimed. In addition to regular schemes the farmers are entitled for compensation under the National Agricultural Insurance Scheme of the Ministry of Agriculture, which is being implemented by the concerned State Governments.

Information on compensation/ assistance provided to farmers/ owners of livestock is not maintained by this Ministry, since execution of relief activities on the ground is responsibility of the State concerned through their established channel of district administrative machineries in accordance with the magnitude of the ground situation.

Based on the information received from the States, details of the number of livestock lost due to listed natural calamities including floods/ landslides/ earthquake/ cloudburst/ cyclonic storm etc. during 2012-13 to 2015-16 are given in Annexure.

There are institutional mechanisms at the National and State level for effective management of natural disasters including taking necessary measures to educate people at the time of natural

calamities which include spreading awareness/ sensitising to people at the State/ District and local Governments level and reduce /minimize the losses during natural disaster including floods in States of the country.

Statement showing State-wise details of livestock loss due to cyclonic storms/ flash flood/ floods/ landslides/ cloudburst etc. during 2012-13 to 2015-16 (till 15.02.2016)

(Provisional)

Sl. No.	State	Year			
		2012-13	2013-14	2014-15	2015-16 (as on 15.02.16)
1	Andhra Pradesh	1858	2517	4777	3669
2	Arunachal Pradesh	891	401	1992	1237
3	Assam	9921	--	8961	2482
4	Bihar	--	6458	28	51
5	Chhattisgarh	65	--	199	--
6	Gujarat	67	274	112	19388
7	Goa	2	--	--	--
8	Himachal Pradesh	127	23648	698	686
9	J & K	--	74	61326	97
10	Karnataka	--	286	85	--
11	Kerala	619	1366	527	4
12	Madhya Pradesh	--	1166	--	--
13	Maharashtra	--	2164	53	--
14	Manipur	--	--	--	29
15	Meghalaya	--	--	8822	--
16	Nagaland	2560	2680	2860	--
17	Odisha	--	5688	672	--
18	Punjab	3034	954	127	14
19	Sikkim	105	--	--	1
20	Tamil Nadu	90	--	341	12030
21	Uttar Pradesh	--	519	107	15
22	Uttarakhand	772	9470	348	177
23	West Bengal	4234	45285	145	23120
24	Puducherry	15	48	--	1035
	Total:-	24360	102998	92180	64035